

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2288
ANSWERED ON:03.12.2009
SETTING UP OF AIRPORT AT MEERUT
Agarwal Shri Rajendra

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the existing prescribed norms for establishment of an International Airport in terms of distance between one such Airport to another;
- (b) whether the Government has received any proposal from the Uttar Pradesh Government to establish an International Airport at District Meerut, Uttar Pradesh; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

- (a) The prescribed norms are as under:
 - (i) No Greenfield airport will normally be allowed within an aerial distance of 150 kms of an existing airport.
 - (ii) In case a Greenfield airport is proposed to be set up within 150 kms of an existing civilian airport, such cases will be decided on case to case basis.
- (b) No, Sir.
- (c) Does not arise.